

**Former M.Ps. and Ministers appointed
as Chairmen of Public Sector
Corporations**

2610. SHRI RANABAHADUR SINGH:
SHRI GADADHAR SAHA :

Will the Minister of FINANCE be pleased to state :

(a) the number and names of ex-Members of Parliament and Ministers who are serving as Chairmen of the Public Sector Corporations ; and

(b) the policy defined by Government in this regard so far as the qualifications for these highly responsible offices are concerned ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) : (a) No ex-Member of Parliament and ex-Minister is serving as whole-time Chairman of Public Sector Corporation. However, the names of such persons who are serving as part-time Chairmen of Central Government industrial and commercial enterprises are given in the attached Statement.

(b) With regard to appointments of part-time Chairmen of Central Government enterprises, the policy of Government is to consider persons drawn from public life with proven ability in the fields of industrial, commercial or financial enterprise or in administration or trade union activity.

Statement

Names of Part-time Chairmen drawn from public life

S. No.	Name of Public Enterprises	Name of part-time Chairman
1	2	3
1.	Central Warehousing Corporation . . .	Shri G. W. Momin
2.	Cochin Refineries Ltd. . .	Shri C. R. Pattabiraman.
3.	Hindustan Salts Ltd.	Shri P. N. Kathju

1	8	3
4.	Indian Motion Picture Export Corporation Ltd.	Shri A. M. Tariq
5.	Instrumentation Ltd.	Shri V. N. Kak
6.	Modern Bakeries (India) Ltd.	Shri Musheer Ahmed Khan
7.	National Seeds Corporation Ltd.	Shri Dev Rao S. Patil
8.	Sambhar Salts Ltd.	Shri P. N. Kathju
9.	State Farms Corporation of India.	Shri M. R. Krishna
10.	Cotton Corporation of India Ltd.	Shri R. S. Panihati
11.	Tannery and Footwear Co. of India Ltd.	Shri S. A. Mehdi
12.	Jute Corporation of India Ltd.	Shri Dwaipayan Sen

Seizure of Huge Quantities of Dollar Bills and Currency from the Residence of Shri Bhattacharyya in Calcutta

2611. SHRI SAMAR MUKHERJEE : Will the Minister of FINANCE be pleased to state :

(a) whether the Central Bureau of Investigation has apprehended Shri Bhattacharyya in Calcutta who has been receiving large sums of money as commission from some U.S. firms who have contracts with West Bengal State Electricity Board ;

(b) whether he has been evading both Wealth-tax and Income-tax ;

(c) whether during a raid on his house huge quantities of dollar bills and currency worth Rs. 30 lakhs have been seized from his house ; and

(d) whether the investigations into the affairs have been concluded ?